CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 2246/2016

New Delhi, this the 6th day of February, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K. Basu, Member (A)

- 1. T. Vijayakumar,
 S/o Thankappan Pillai,
 Aged about 54 years,
 Assistant Engineer (Electrical),
 Postal Electrical Sub Division,
 Thiruvananthapuram,
 residing at Pattirethu Kizhakkathil,
 Anjilipra, Thattarambalam P.O.,
 Mavelikara, Pin: 690103.
- P.A.M. Ansari,
 S/o K. K. Abdul Karim,
 Aged 47 years,
 Assistant Engineer (Electrical),
 Postal Electrical Sub Division, Hyderabad,
 Residing permanently at Hashim Manzil,
 Padamugal, Kochi-21.
 ... Applicants

(By Advocate : None)

Versus

- Union of India,
 Represented by the Secretary to Government of India,
 Ministry of Telecommunications,
 Department of Posts,
 New Delhi 110 001.
- 2. The Chief Engineer (C), Headquarters, Department of Post, Dak Bhawan, New Delhi-1.
- 3. The Superintending Engineer (Electrical), Postal Electrical Circle, Basavanagudi, HPO Building, Bangalore-4.

- 4. Rajendar Guglani, Assistant Engineer (E), Postal Electrical Sub-Division, 6th Floor, GPO Annex Bldg., Mumbai – 400 001.
- 5. A. Ashok Kumar, Assistant Engineer (E), Postal Electrical Sub Division, O/o PMG, Southern Region, B. B, Kulam, Madurai-625002.
 - 6. Abdul Sadiq Munir,Assistant Engineer (E),Postal Electrical Sub Division,Ground Floor, Dak Bhawan, Bhopal-12
- 7. Vinod Kumar, Assistant Engineer (E), Postal Electrical Sub Division, Sector 'C', Aliganj, Lucknow 226 001.
- 8. Rajeev Gupta,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 1st Floor, City Sorting Office,
 Gandhi Nagar Rly. Station,
 Jaipur-302015.
- 9. Subrato Biswas,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 Nagpur GPO Compound,
 Civil Lines, Nagpur-440001.
- 10. Nalini Kanta Naik,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 Yogayog Bhawan, 13th Floor,
 P-36, C R Avenue,
 Kolkata-700 012.
- Man Mohan Jaiswal,Assistant Engineer (E),Postal Electrical Sub Division-II,Dak Bhawan,New Delhi 110 001.

- 12. Rakesh Kumar Kashyap,
 Assistant Engineer (Electrical),
 Postal Electrical Sub Division,
 Gol Dak Khana,
 New Delhi-110 001.
- 13. B. Sanjana Vijay Kumar, Assistant Engineer (P&D), Postal Electrical Circle, 2nd Floor, Basavanagudi PO, Bangalore-560 004.
- 14. R.N. Praja Pati,
 Assistant Engineer (E),
 Postal Electrical Sub Division-IV,
 GPO, Kashmere Gate,
 Delhi-110 006.
- 15. Pankaj Kumar,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 Meghdoot Bhawan,
 New Delhi 110 001.
- 16. Giri Shankar Khatalary, Assistant Engineer (E), Postal Electrical Sub Division, Shillong-793 001.
- 17. M.W. Potdar,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 Pune-411 002.
- 18. V.M. Sindekar, Assistant Engineer (E), Postal Electrical Sub Division, Raipur, Chhattisgarh 492 001.
- 19. J.M. Tayade,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 Vth Floor, P & T Admn Bldg,
 Khanpur, Ahmedabad 380 001.

- 20. J. K. Sabbarwal, EA to SE(E), Postal Electrical Circle, 9th Floor, Meghdoot Bhawan, New Delhi 110 001.
- 21. Om Prakash,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 APSO Bldg, Vile Parle East,
 Opp. Sahara Star Hotel,
 Mumbai 400 099.
- 22. Mragank Johri,
 Assistant Engineer (E),
 Postal Electrical Sub Division,
 Yoga Yog Bhawan, 13th Floor,
 P-36, C R Avenue,
 Kolkata-700 012.

... Respondents

Address for Service

All process and other notices to the applicants may be served on their counsel M/s. M.R. Hairaj, P.A. Kumaran, Vinitha Hairaj, Nirmal V. Nair, Jinsamol MA, Advocates, M.R. Rajendran Nair & Associates, Samatha Law Chambers, 1C, Kattikaran Chambers, Kombara Junction, Kochi 682 018, and those to the respondents may be served on their respective addresses shown above.

(By Advocate: Shri R.K. Sharma for R-1 to 3 and Shri Ramesh Rawat for Shri Sudarshan Rajan for R-4 to 22)

ORDER (Oral)

Mr. V. Ajay Kumar, Member(J)

This O.A. was transferred to this Bench on filing of a P.T. by the private respondents in the O.A. After the P.T. was allowed, as nobody was appearing for the applicant, fresh notices were issued on 15.12.2016 to the applicants. Though the said notices were served on

the applicants, even then, there is no representation on their behalf today.

2. In the circumstances, the O.A. is dismissed for default and non-prosecution. No order as to costs.

(P.K. BASU) Member (A)

(V. AJAY KUMAR) Member (J)

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